

**'P' FORM FOR FORMER RAILWAY MINISTER**

3465-J. SHRI GEORGE FERNANDES :  
SHRI V. KRISHNAMOORTHY:

Will the Minister of FINANCE be pleased to state :

(a) whether the former Railway Minister, Shri S. K. Patil went abroad in July, 1967, for about a month on a 'P' form for medical treatment;

(b) whether he had sought any foreign exchange; and

(c) whether he fulfilled the conditions laid down for the purpose.?

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (c). Yes, Sir. On being satisfied about the need for a medical check up, the Reserve Bank gave 'P' form clearance.

(b) No, Sir.

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**CORRECTION OF ANSWER TO U.S.Q. NO. 753, DATED 16-11-1967**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : I had given a reply in the negative to Unstarred Question No. 753 on the 16th November, 1967, regarding compulsory rural service for doctors. I would like to amplify that while there was no resolution by the Conference of Deans and Principals of Medical Colleges to introduce compulsory rural service for doctors and students, a resolution was adopted by the Conference recommending compulsory training for the interns in rural areas in Maternal and Child Health and Family Planning for a limited period of one year. A copy of the full resolution is laid on the Table of the House. [Placed in Library. See No. LT-1910/67]

2. The recommendations are under consideration.

12.15 Hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

REPORTED RUSSIAN INTERFERENCE WITH THE LAST GENERAL ELECTIONS IN INDIA

SHRI D. N. PATODIA (Jalore) : I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :—

Reported Russian interference with the last General Elections in India.

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : Mr. Speaker Sir, Government have seen press reports regarding the alleged interference by Russians in the last General Elections. Efforts are being made to obtain the full text of the statements made by Mr. Y. N. Loginov. Pending their receipt and examination, it is not possible for Government to say anything in the matter. Honourable Members are, however, aware that objectionable aspects of the broadcast made by "Radio Peace and Progress" have been brought to the notice of the appropriate Soviet authorities by the Government of India.

SHRI D. N. PATODIA : The answer is so evasive that it is necessary for me to bring some facts to the notice of the hon. Minister before he can give a suitable reply.

The Russian agencies, through various methods, have been systematically indulging into the election campaign of India as if they are fighting their own elections. According to the *Hindustan Times* of 4th December as referred by the hon. Minister, certain very serious insinuations have been made. Now I want to know whether, in respect of this gentleman, Mr. Yuri Modin, the Government of India had sufficient information available with them and the Russian Embassy was already asked to see that Mr. Yuri Modin was deported back from India.

Regarding the various interference of the Soviet Embassy into the election campaign of India, there have been several facts which have already come to the notice of the Government of India, and for the sake of illustration, I will quote only one and it is this.

Another report through the broadcast of June 7 "Radio Peace and Progress" com-

pared Mr. Menon to Mahatma Gandhi of India on the one hand. (*Interruptions*)

AN HON. MEMBER : What an imagination !

SHRI D. N. PATODIA : . . . and on the other hand, Mr. Morarji Desai, who happens to be one of our national leaders was described as the mouth-piece of reactionary forces in the Congress and it partly hinted in the broadcast of Mr. Desai's failure to stop the murder of Mahatma Gandhi in 1948 when he was the Home Minister. . . (*Interruptions*)

AN HON. MEMBER : It is all wrong.

SHRI D. N. PATODIA : In this respect it has been very seriously alleged that there have been various sources of financing the election campaign in India and in that process, it has come to the notice of the Government of India that one firm by name Nav Bharat Enterprises, 22 Ring Road Lajpat Nagar, New Delhi, had been systematically financing. This firm happens to be a contractor and does the import and export business of the Russian Government. . . .

MR. SPEAKER : He may put his question.

SHRI D. N. PATODIA : What I will try to explain now is that the Russian propaganda did not stop with the completion of the elections in India; they are continuing the same propaganda and they are preparing for the next elections in India. To that extent, I want to advise. . . (*Interruptions*)

SHRI NAMBIAR (Tiruchirapalli) : Is he giving information or seeking information ?

SHRI D. N. PATODIA : I am giving information to seek information.

This particular aspect of the propaganda has now been taken over by the Russian Embassy systematically and it has been reported that one Mr. Vitali Jourkins, Councillor of the Soviet Embassy, whose name has been included in the official diplomats' list, is now the liaison between Moscow and the Communist Party of India and he sends regular messages to "Radio Peace and Progress". . . .

AN HON. MEMBER : Shame, shame.

SHRI D. N. PATODIA : . . . and I have been told that this is an information which is in the knowledge of the Home Ministry and they are watching his activities.

The other method which they have now adopted is that they are preparing for the next elections. They have openly condemned the dismissal of the West Bengal Government in the "Radio Peace and Progress" programme. (*Interruptions*) They have also openly condemned this in the 'Radio Peace and Progress' and they have suggested that whatever has happened in West Bengal is reactionary and is not proper. I think that explains the Communist Party's demand for mid-term elections in West Bengal because they want to link up mid-term elections with Soviet propaganda and Soviet assistance. (*Interruptions*)

SHRI NAMBIAR : Nobody can give a speech.

SHRI D. N. PATODIA : Now my question is : whether the Government of India has made proper investigations into all the facts that I have mentioned and what is the result of those investigations ? That is No. 1.

No. 2.—Novosti which has been associating itself with these activities about which sufficient proof is there and with which PIB has entered into an agreement recently. . . (*Interruptions*). Is the Government of India prepared to revoke that agreement ? No. 3.—Is the Government prepared to disband all such associations which have been associating themselves with these activities ? No. 4 is : whether the Government of India is prepared to appoint a Parliamentary Committee to go into all these investigations ? (*Interruptions*)

SHRI NAMBIAR : He must be made the Chairman of that Committee.

SHRI D. N. PATODIA : I accept it. (*Interruptions*)

SHRI JYOTIRMOY BASU *rose*—

MR. DEPUTY SPEAKER : Mr. Basu let us hear the Home Minister now.

MR. Y. B. CHAVAN : Sir, as far as these 'Peace and Progress Radio' broadcasts are concerned, certainly we have taken up this matter with the appropriate Soviet authorities and some questions were put in

[SHRI Y. B. CHAVAN]

this hon. House and information was given that they have agreed to consider these matters. Naturally, if any foreign broadcast propoganda casts any reflection on the national leaders of our country, we have to protest against such matters.

SHRI HEM BARUA (Mangaldai) : They have been doing that.

SHRI Y. B. CHAVAN : My only point is : whose activities we are watching, I do not think I can disclose that information here. It should not.

I would only make one point Sir. It is expected that the friendly countries should not interfere in any of our political activities and it is their claim too that they are not doing that. But, certainly, we would wish them not interfere. But, at the same time, I think we should not allow our country to become a fighting ground for any cold war propoganda of any of the foreign countries. They possibly might do that. Despite our wishes about it, they possibly might do it. It will be the duty of all political parties in this country not to get influenced by this Matter. Ultimately we have to strengthen our base in this matter and we will have to fight our political lives on the merits and demerits of our own political views.

SHRI D. N PATODIA : But we are permitting it without any objection.

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अभी तक देश के घरेलू मामलों में अमरीकी हस्तक्षेप की चर्चा होती थी। अब सोवियत हस्तक्षेप के कुछ प्रमाण सामने आ रहे हैं। सारा सदन इस बात को स्वीकार करेगा कि एक स्वतंत्र और प्रभुतासम्पन्न देश के नाते हम इस तरह का हस्तक्षेप बर्दाशत नहीं कर सकते, चाहे वह किसी भी देश की तरफ से हो। लेकिन मुझे गृह मंत्री का वक्तव्य सुन कर बड़ी निराशा और आश्चर्य हुआ है। इस सम्बन्ध में समाचारपत्रों में जो खबर छपी है, उन्होंने उस का हवाला तो दिया है, लेकिन यह बताने का कष्ट नहीं किया कि वह खबर सही है या ग़लत। प्रेस रिपोर्ट में कहा गया है :

"Mr. Loginov has described how a high-ranking K.G.B. officer, whose real name was Mr Lyudin was sent last year as a political counsellor in the Soviet Embassy in Delhi where, under the assumed name of Mr. Yuri Modin, he organized Soviet Union's 'election campaign'."

क्या गृह मंत्री महोदय इस बात को स्वीकार करते हैं कि मि० माडिन के नाम से सोवियत एम्बेसी में कोई कांसलर थे? मेरे पास भारत सरकार के विदेश मंत्रालय द्वारा प्रकाशित एक पुस्तिका है, जिस में राज-दूतावासों में काम करने वाले कर्मचारियों के नाम हैं। इस के पृष्ठ 93 पर "यूनियन आफ़ सोवियट सोशलिस्ट रिपब्लिक्स" के नीचे दिया हुआ है : "कांसलर : म० यूरी आई० माडिन, फ्लैट नम्बर 16, हाउस नम्बर 4, रेजिडेंशल बिल्डिंग आफ़ दि यू० एस० एस० आर० एम्बेसी, चाणक्यापुरी, नई दिल्ली-21"।

आरोप यह लगाया जा रहा है कि मि० माडिन के० जी० बी० के एक ऊंचे अफसर थे। यह चुनाव के दिनों में दिल्ली में आए, गर्मी से ले कर बसन्त के बीच में रहे और उन्होंने ने यहां ऐसे काम किये, जिन से हमारा चुनाव प्रभावित हो।

क्या गृह मंत्री के ध्यान में यह बात भी आई है कि मि० माडिन के नाम को ले कर कुछ जाली पत्रों की चर्चा हो रही है। यह मामला बहुत गम्भीर है। मैं गृह मंत्री से चाहता हूँ कि वह बिल्कुल ठोस जानकारी के आधार पर स्पष्ट और दो-टुक उत्तर दें। क्या उन के ध्यान में यह बात आई है कि मि० माडिन के नाम को ले कर कुछ जाली पत्रों की चर्चा हो रही है? एक जाली पत्र बम्बई में अमरीका के कान्सुलेट के कांसलर-जनेरल की ओर से अमरीकी एम्बेसेडर को लिखा गया। एक पत्र ब्रिटिश हाई कमिश्नर के नाम से लिखा गया जिस में श्री पाटिल से ले कर, और कांग्रेस नेताओं को ले कर, गम्भीर आरोप लगाए गए हैं। क्या गृह मंत्रालय ने इस बात

की जांच की है कि यह जाली पत्र लिखने वाला कौन था ।

गृह मंत्री ने कहा है कि हम एलेज्ड इन्टर-फ़ीयरेंस की जांच कर रहे हैं । यह "एलेज्ड" क्या है ? यह जो "रेडियो पीस एंड प्राग्रेस" प्रोग्राम चल रहा है, वह सोवियत भूमि से चल रहा है । क्या कोई इससे इन्कार कर सकता है ? कोई इससे इन्कार नहीं कर सकता है ।

MR. SPEAKER : But the hon. Minister has said that Government have already protested and written to that Government.

श्री अटल बिहारी वाजपेयी : जब सरकार विरोध कर रही है, तो फिर "तथा-कथित हस्तक्षेप" की बात कहने का क्या मतलब है ?

श्री यशवन्त राव चव्हाण : मैं ने उस के बारे में नहीं कहा है ।

श्री अटल बिहारी वाजपेयी : मैं निवेदन करना चाहता हूँ कि अगर मंत्री महोदय किसी और प्रमाण में न भी जायें, तो भी यह जो "रेडियो पीस एंड प्राग्रेस" कार्यक्रम चल रहा है, वह भारत के घरेलू मामलों में खुला हस्तक्षेप है और सहअस्तित्व के सिद्धांत के खिलाफ़ है । भारत सरकार विरोधपत्र देने के बजाय रूस को यह क्यों नहीं कहती कि अगर यह प्रोग्राम बन्द नहीं किया गया, तो यह एक अमैत्रीपूर्ण कार्यवाही समझी जायगी और इस से हमारा और रूस के सम्बन्धों को घक्का लगेगा ?

मैं यह स्पष्ट करना चाहता हूँ कि हम सोवियत रूस से मित्रता चाहते हैं और सोवियत रूस हमारी जो सहायता कर रहा है, उस के लिए हम आभारी हैं, मगर वह हमारे स्वाभिमान, हमारी स्वतंत्रता और हमारी प्रभुसत्ता पर आघात नहीं कर सकता । न हम रूस को यह काम करने देंगे और न अमरीका को ।

SHRI Y. B. CHAVAN : I entirely agree with the hon. Member about the sentiment that he has expressed in the last part of his statement. I did not say about the alleged interference as far as the radio was con-

cerned. I have said that we have taken up this matter with them but about the other matters naturally, when I have not got the text of the statement with me, I just cannot say anything about it.

It is a fact that an officer of the name of Mr. Yuri I Modin, mentioned in the news items etc. was an officer who was designated as a counsellor, and he was in India between 12th July, 1966 and 22nd April, 1967. That is a fact. But that fact would not authorise me to say whether what is alleged is right or wrong. This fact is true and we know about it.

Certain other allegations also are made, but unless we come to any conclusion with proper evidence, I think it would be very unfair, in view of our relationship with other countries, friendly countries, both America and Soviet Russia, to make any authoritative statement on the floor of the House. That is my main difficulty.

SHRI D. N. PATODIA : On a point of order....

MR. SPEAKER : There is no point of order now.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मेरे सवाल का जवाब कहाँ दिया गया है ? क्या भारत सरकार सोवियत रूस से यह कहने के लिये तैयार है कि यह हस्तक्षेप बन्द होना चाहिए, नहीं तो यह अनफ़्रेंडली एक्ट समझा जायेगा ?

MR. SPEAKER : The hon. Minister has already said that it should stop whether it be from America or from Russia.

SHRI RANGA (Srikakulam) : It is an omnibus answer which he has given.

But the hon. Member had asked a specific question.

MR. SPEAKER : He has already said that it should stop whether it be from America or from Russia.

SHRI Y. B. CHAVAN : I did say that.

SHRI D. N. PATODIA : Information is being concealed.

SHRI KANWAR LAL GUPTA (Delhi Sadar) : Is the hon. Minister prepared to say that it is an unfriendly act ? Let him stand up and say it.

SHRI D. N. PATODIA : Information is being concealed. The news item was published on the 4th and today is the 7th, and already about three days have elapsed, and yet information has not been collected. How does the hon. Minister explain it ?

श्री य० द० शर्मा : (अमृतसर) : अध्यक्ष महोदय, . . . . .

SHRI HEM BARUA : I do not want to put any question, but I just want to have a clarification from you. We had tabled a calling attention-notice. . . . .

MR. SPEAKER : Let this calling attention-notice be over first.

SHRI HEM BARUA : We had tabled a calling-attention-notice about the involvement of Mr. Modin, but you had disallowed that. But now this question has cropped up. . . .

MR. SPEAKER : Let this be over now. The hon. Member can write to me or meet me later on in regard to whatever calling-attention-notice he wants me to take up. Several notices are received, and do reject some and allow some others. Unfortunately, I am in that position. . . .

SHRIMATI SUCHETA KRIPALANI (Gonda) : May I seek a clarification ? . . . .

MR. SPEAKER : Let this be over first.

SHRIMATI SUCHETA KRIPALANI : I do not want to put any question, but I only want to have a clarification. Was that not the election period ? Is it the normal rule to allow such things to go on during that period ? . . . .

SHRI Y. B. CHAVAN rose—

MR. SPEAKER : The Home Minister shall not answer this question. I want to be very strict.

श्री य० द० शर्मा : अध्यक्ष महोदय, गृह मंत्री महोदय यह बताने की कृपा करें कि यह जो प्रचार रूस द्वारा चल रहा है और भारत सरकार ने जिस प्रचार के लिए कुछ आपत्ति उठाई है क्या वह निश्चित रूप में उस प्रचार को अमैत्रीपूर्ण मानते हैं ? क्या वह अपनी नीति के अन्दर उस प्रचार को अमैत्रीपूर्ण समझते हैं हमारे देश के लिए और इस देश

की आंतरिक शांति और चुनाव आदि व्यवस्थाओं के अन्दर सीधे तौर पर इसे हस्तक्षेप मानते हैं ?

(2) यह जो इस प्रकार की चीजें हैं जिन के प्रमाण अभी माननीय सदस्यों ने यहां दिए और इस के अतिरिक्त अभी-अभी हमारे देश के पी० आई० बी० ने रूस की एक एजेंसी के साथ वहां के साहित्य के प्रचार का एक समझौता किया है और इस के साथ-साथ जो अभी-अभी रूस की क्रांतिकी पचासवीं बर्षगांठ के ऊपर प्रधान मंत्री महोदय वहां पधारीं, इन सारी बातों से क्या देश के लोग यह समझने के लिए मजबूर नहीं हैं कि हमारी सरकार की कमजोरियों के कारण या उस की इच्छाओं के कारण यह सब हो रहा है ?

SHRI Y. B. CHAVAN : As I said, about this radio broadcast, we have taken up the matter with the Soviet authorities. And when they have said that it is being considered by them, it would be rash on my part to come to any conclusion as to whether it is a friendly or unfriendly act. The matter is now between the two friendly countries.

It is absolutely wrong to say that because of the weakness of the Government of India, these people are doing this. . . .

SHRI D. N. PATODIA : Are they considering the objection ?

SHRI Y. B. CHAVAN : I would still make an appeal. Possibly other countries might be trying to influence our politics, but it is we who will have to be very cautious about it and not allow cold war propaganda to be taken notice of.

SHRI D. N. PATODIA : Are they considering it ?

श्री य० द० शर्मा : अध्यक्ष महोदय, माननीय गृह मंत्री महोदय यदि इस सदन के सामने अपनी सरकार की किसी स्थिति को स्पष्ट नहीं रखना चाहते, दूसरे देशों से इस का सम्बन्ध नहीं है, हमारी सरकार इस प्रचार को किस रूप में ले रही है यह अगर इस महान सदन को नहीं बताते तो मैं समझता हूँ कि देश के साथ धोखा करते हैं ।

SHRI Y. B. CHAVAN : Any attempt to interfere in our politics is something very undesirable. I have no doubt in my mind about that.

श्री मृत्युंजय प्रसाद (महाराजगंज) : अध्यक्ष महोदय, अभी तक तो 4 तारीख के अखबार की ही बात चल रही थी, भेरे हाथ में यह 14 अक्टूबर का करंट है जिस में लिखा हुआ है—होम मिनस्ट्री सिट्स आन इट्स बिगेस्ट स्टोरी—इस की तरफ क्या मंत्री महोदय का ध्यान आकृष्ट हुआ है ? उस में यह भी दिया गया है कि 1 करोड़ 60 लाख रुपये रूस ने हिन्दुस्तान में भेजे हैं चुनाव के लिये । क्या इस ओर आप का ध्यान आकृष्ट हुआ या नहीं ? यदि हुआ है तो क्या इस की कोई जांच की गई है ?

दूसरा प्रश्न उठता है कि क्या जिस रास्ते यह रुपये भेजे जाते हैं उस के बारे में आप ने कोई जांच की है ? मैं दो रास्तों का पता आप को बताता हूँ । उस के बारे में क्या आप जांच करेंगे ? एक तो चीन से और रूस से बहुत बड़ा साहित्य अंग्रेजी तथा भारतीय भाषाओं में हिन्दुस्तान में आता है और रुपयों में बेचा जाता है । क्या इस का कोई हिसाब है कि कितने रुपयों की कितनी कितानें आईं कितनी बिकीं, कितना रूपया यहां बिकी में मिला और कमीशन काट कर कितना रूपया रूस गया या कितना यहीं रह गया ? अगर सारा या कुछ अंश यहीं रह गया तो क्या चीन और रूस के समर्थक दलों को वह दिया गया या उस का क्या हुआ ? इसी प्रकार रूस की प्रभाव परिधि में पड़ने वाले देश जैसे कि पूर्वी जर्मनी, हंग्री, पोलैंड, बागेरिया इत्यादि हैं, उन से सोने की दर से नहीं पाउंड और डालर के हिसाब से नहीं बल्कि रुपयों के हिसाब से इस देश में बहुत सा माल आयात होता है । वह यहां से जो माल खरीद करते हैं वह भी रुपये में लिया जाता है । क्या इस की जांच हुई है कि जितने का माल आता है उतना रूपया या उतने ही का माल यहां जाता है ? माल के रूप में या नकद के

रूप में क्या उतना ही वहां जाता है या नहीं ? यह दो रास्ते बहुत स्पष्ट हैं कि जिन से पता चल सके कि कैसे रूस से रुपये यहां आये और बांटे गए ।

इस के बाद फिर सवाल उठता है कि जब कि यंग इंडिया में इस के बारे में पूरा ब्योरा दिया हुआ है, आप चाहेंगे तो मैं करंट और यंग इंडिया की प्रतियां आपके पास पेश करूंगा, उस में पूरा हिसाब दिया हुआ है पार्टियों के हिसाब से । तो उसके ऊपर क्या आप कृपा कर के जांच पड़ताल करेंगे ?

दूसरी बात—क्या चुनाव के दिनों में विदेशी पर्यटक चाहे वह रूस के हों, चीन के हों या दूसरे साम्यावादी देशों के हों, वह उन-उन स्थानों में घूमते रहे हैं जिन के नाम पर्यटक स्थानों के लिहाज से ऊंचे नहीं रहे हैं बल्कि वे स्थान केवल चुनाव के लिहाज से ऊंचे रहे हैं ?

इस के बाद क्या सरकार को पता है (व्यवधान) मैं एक मिनट में समाप्त कर रहा हूँ । जिस समाचार की आप खोज में हैं जो उनमें उनके नाम दिए गये हैं जिन्हें रूस से पैसे मिले हैं । क्या वे नाम जब आप को मिल जायें विदेशी पत्रों से तो क्या आप कृपा कर के उन नामों को सदन के पटल पर रखेंगे ?

SHRI Y. B. CHAVAN : The hon. member has invited my attention to some article which appeared in the *Current, Young India* and some other papers. I think the article which was published by *Young India* most probably was reproduced by *Current*. I can say that this entire question of the use of foreign money in the last general election was a matter of some enquiry by the Intelligence Bureau, about which I had made a statement in the last session that that report is under the examination of the Government. So, the allegations or the reports about the use of money from the Russian side, about the use of money from the American side, in our political life were made, and that matter necessarily requires to be gone into carefully.

श्री मधु लिमये (मुंगेर) : कितने साल एग्जामिनेशन चलेगा ?

श्री यशवंतराव चव्हाण : जितना वक्त आवश्यक है उतना अवश्य लगेगा। वक्त कहना मेरे लिये मुश्किल है।

I would certainly say that we in the Home Ministry naturally do get information, and we certainly try to find out their *modus operandi*, keep a watch on this matter, and if possible to lay our hands on them, but it is very difficult for me to say whether "A" or "B" did or which *modus operandi* they are using. If I disclose whatever information I have, our further efforts will be frustrated, because we are trying to pursue the matter.

SHRI N. K. SOMANI (Nagpur) : It is very unfortunate that the Prime Minister of our country has reduced the status of New Delhi as an extended suburb of Moscow. Otherwise I do not know how we can accept the fact of our Prime Minister associating herself with the distribution of prizes to Indian citizens at the behest of *Pravda*. I put it to you that we have 56 Ministers in this Cabinet, and any one of the Deputy Ministers could have very well done this function. Actions and policies like this embolden the Soviet authorities to arrogate to themselves the power of running the internal affairs of this country. If by leaders and in this Parliament a lot of serious allegations have been made in respect of Yuri Modin, I would like to ask the Home Minister how long he would take to complete the enquiry in respect of Radio Peace and Progress and pronounce a judgment. I am also surprised at the answer that he gave in respect of Radio Peace and Progress talks. I know that before the last election the monitoring unit of All India Radio at Simla had sent in a report about the objectionable pronouncements of this radio. Now, several months have passed after that, and why is the Government still saying that we are holding an enquiry? And on top of it, we have reduced our PIB to a *chamcha* of Moscow. And it is all going to be one-way traffic, because I am sure that whatever literature and material and propoganda stuff goes from India will be censored and would not be distributed there. I would like to have a specific answer to this question.

SHRI Y. B. CHAVAN : The hon. Mem-

ber has not asked any question. But he has made a rather irresponsible statement, saying... (Interruption).

SHRI RANGA : What is this, Sir? The hon. Member has asked questions; why should the Minister say he has not asked any question?

SHRI Y. B. CHAVAN : Instead of giving any information or asking me any question, I must say with all the emphasis at my command that he made an irresponsible statement that New Delhi has become a suburb of Moscow. It is not so. Sometimes some people who want India to be a suburb of Washington possibly think that way. (Interruption). We do not want to be a suburb of either Washington or Moscow. We have our independent policy and we would like to follow it with determination.

श्री हुकम चन्द कछवाय (उज्जैन) :  
अध्यक्ष महोदय, मेरा एक काम रोको प्रस्ताव है—दिल्ली में गिरफ्तारियों के बारे में.....

SHRI KANWAR LAL GUPTA : I want to raise a point of order. Please permit me to raise it.

MR. SPEAKER : On what?

श्री कंवर लाल गुप्त : अध्यक्ष महोदय, मैं आपका ध्यान 260 की श्रोर दिलाना चाहता हूँ। दिल्ली में कल पुलिस ने बहुत सारे लोगों की गिरफ्तारी की है, उन को मारा है..... (व्यवधान).....

MR. SPEAKER : I am not obliged to hear new points. Somebody wants to raise something about Delhi arrests, somebody wants to raise something about Hyderabad and so on. How can I allow all these now?

SHRI KANWAR LAL GUPTA : The Central Government is responsible for solving the genuine difficulties of the people.

MR. SPEAKER : Order, order. It is not possible to see to all those things now.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, हम आपका मार्गदर्शन चाहते हैं, आप जानते हैं.....

MR. SPEAKER : All sorts of things cannot be raised now on the floor of the House. You should tell me inside the Chamber so that I could permit you, if it is an urgent matter, to raise it here. But you should not raise like this. I am proceeding to the next item of business.

श्री अटल बिहारी वाजपेयी : अच्छा आप कल इजाजत दीजिये ।

12.43 Hrs.

#### PAPERS LAID ON THE TABLE

##### ANNUAL REPORT OF INDIAN OIL CORPORATION LIMITED AND REVIEW BY GOVERNMENT

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH) : I beg to lay on the Table :—

- (1) A copy of the Annual Report of the Indian Oil Corporation Limited, Bombay for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) Review by the Government on the working of the above Corporation.

[Placed in Library. See No. LT-1898/67].

##### ANNUAL REPORT OF THE DAMODAR VALLEY CORPORATION

सिंचाई तथा विद्युत मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : मैं, दामोदर घाटी निगम अधिनियम, 1948 की धारा 45 की उपधारा (5) के अन्तर्गत दामोदर घाटी निगम के 1965-66 के वार्षिक प्रतिवेदन की एक प्रति तथा उसके लेखे सम्बन्धी लेखापरीक्षा प्रतिवेदन, सभा-पटल पर रखता हूँ ।

[Placed in Library. See No. LT-1899/67].

#### NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : I beg to re-lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (i) G.S.R. 1082 published in Gazette of India dated the 22nd July, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (ii) G.S.R. 1112 published in Gazette of India dated the 29th July, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (iii) The Indian Police Service (Uniform) Amendment Rules, 1967, published in Notification No. G.S.R. 1113 in Gazette of India dated the 29th July, 1967.
- (iv) G.S.R. 1114 published in Gazette of India dated the 29th July, 1967, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (v) G.S.R. 1117 published in Gazette of India dated the 29th July, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (vi) The Indian Administrative Service (Appointment by Promotion) Thirteenth Amendment Regulations, 1967, published in Notification No. G.S.R. 1119 in Gazette of India dated the 29th July, 1967.
- (vii) The Indian Police Service (Appointment by Promotion) Twelfth Amendment Regulations, 1967, published in Notification No. G.S.R. 1120 in Gazette of India dated the 29th July, 1967.

[Placed in Library. See No. LT-1374/67].